

R.O.C.Nos.30407-A/2020-B2
9/2021/Con-B2 and
22910-A/2021-B2



SENIOR CIVIL JUDGES
PROMOTION
TRANSFER & POSTINGS

NOTIFICATION No. 167 / 2021

I

Thiru. K.Mohan, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning as Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Villupuram, who has been deputed to Puducherry Judicial Service in G.O.(D).No.589, Home (Courts-I) Department, Government of Tamil Nadu, dated 03.06.2021 and appointed in the Puducherry Judicial Service on deputation basis in G.O.Ms.No.14/2021-LD, Law Department, Government of Puducherry, dated 29.04.2021, is transferred and posted as Chief Judicial Magistrate, Pondicherry, in the existing vacancy.

Thiru. J.Anvar Sathath, Senior Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Sub Judge Manamadurai, Sivagangai District, now under compulsory wait, who has been deputed to Puducherry Judicial Service in G.O.(D).No.589, Home (Courts-I) Department, Government of Tamil Nadu, dated 03.06.2021 and appointed in the Puducherry Judicial Service on deputation basis in G.O.Ms.No.15/2021-LD, Law Department, Government of Puducherry, dated 29.04.2021, is posted as Sub Judge, Karaikal, vice Thiru.D.Marikkalai, transferred.

Thiru.D.Marikkalai, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Sub Judge, Karaikal, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service in Order No.1040/2/2021-LD, Law Department, Government of Puducherry, dated 29.04.2021, is transferred and posted as Sub Judge, Thirumangalam, in the existing vacancy.

Tmt.S.Mahalakshmi, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning as Principal Sub Judge, Pudukkottai, who has been deputed to Puducherry Judicial Service in G.O.(D).No.602, Home (Courts-I) Department, Government of Tamil Nadu, dated 10.06.2021 and appointed in the Puducherry Judicial Service on deputation basis in G.O.Ms.No.22/2021-LD, Law Department, Government of Puducherry, dated 17.05.2021, is transferred and posted as Sub Judge, Mahe, vice Thiru.J.Selvan Jesu Raja, transferred.

Thiru.J.Selvan Jesu Raja, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Sub Judge, Mahe, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service in Order No.1040/1/2021-LD, Law Department, Government of Puducherry, dated 29.04.2021, is transferred and posted as II Additional Sub Judge, Nagercoil, in the existing vacancy.

Tmt.M.K.Anusha, Additional Sub Judge, Chengalpattu, is transferred and posted as Principal Sub Judge, Chengalpattu, in the existing vacancy.

II

Thiru. N.Senthil Murali, Civil Judge of Tamil Nadu State Judicial Service, functioning as Judicial Magistrate III, Tirunelveli, is promoted to the cadre of Senior Civil Judge. On promotion, Thiru. N.Senthil Murali, who has been deputed to Puducherry Judicial Service to function as Sub Judge, Yanam, in G.O.(D). No.602, Home (Courts-I) Department, dated 10.06.2021 and appointed in the Puducherry Judicial Service on deputation basis in G.O.Ms.No.23/2021-LD, Law Department, Government of Puducherry, dated 17.05.2021, is posted as Sub Judge, Yanam, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 16.06.2021.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**

